

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 65/MP/2013

Date: 1.9.2014

To,
The Chief General Manager (Commercial)
Neyveli Lignite Corporation Limited.,
Neyveli House,
135, EVR Periyar Road, Kilpauk
Chennai-600 010.

Sir,

Subject: NLC – Mines – increase in O&M Expenses on account of Wage revision and other pay hikes to Employees (Executive & workmen) of NLC Mines linked to NLC's Power Stations. Pay revision to CISF personnel posted in NLC Mines – Recovery from the beneficiaries of NLC Stations

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, latest by 15.9.2014:

- (i) Mine-wise and year-wise actual O&M expenses including actual impact due to wage revision for the period 2004-09 and duly reconciled with the books of accounts audited by the statutory auditor.

The petitioner shall ensure that the above information is filed within the above said date. No request for further extension of time shall be entertained. In case, no information/ document is filed within the said date, the matter shall be considered based on available records.

-S/d-
(B. Sreekumar)
Deputy Chief (Law)